

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

202. C.P.(IB)/603(MB)2021

**IN THE MATTER OF**

UNION ROADWAYS LIMITED

V/s

ICE STEEL 1 PRIVATE LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 25.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Antara Kalambi (VC)  
For the Respondent: Adv. Gaurav Agrawal (VC)

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**ORDER**

In view of the joint request of the Ld. Counsel for the parties, one last opportunity is granted to file the written submissions. Adjourned to **09.05.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)